

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6345

ANSWERED ON:06.05.2013

RISK ALLOWANCE TO WORKERS

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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether any risk allowance is given to the workers of hazardous industries/factories in the country particularly to workers from the Coal India limited;

(b) if so, the details thereof; and

(c) if not, the reasons therefor along with the measures taken/proposed to taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) to (c) As per available information received from Coal India Limited, no risk allowance is given to the workers of Coal India Limited. However, because of difficult working conditions in underground mines, underground allowances are paid. Further, Assam allowance are paid to the workers who are working in the mines of North Eastern Coal fields.